

ASSAM ACT No.XIII OF 1963

THE AGRICULTURISTS' LOANS (EXTENSION TO UNITED
KHASI-JAINTIA HILLS DISTRICT) ACT, 1963

(As passed by the Assembly)

(Received the assent of the Governor on the 30th April 1963)

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An
Act

to extend the provisions of the Agriculturists' Loans Act, 1884, to certain
areas of the United Khasi-Jaintia Hills District.

Preamble. WHEREAS the Agriculturists' Loans Act, 1884, is
not in force in the areas known as the Khasi States
immediately before the commencement of the Constitu-
tion of India, which now form part of the United
Khasi-Jaintia Hills District, hereinafter called the
"said areas";

Central Act
No.XII of
1884.

AND WHEREAS it is expedient to bring the said
Act into force in the said areas :

It is hereby enacted in the Fourteenth Year of the
Republic of India as follows :—

Short title, extent and commencement. 1. (1) This Act may be called the Agriculturists' Loans (Extension to United Khasi-Jaintia Hills District) Act, 1963.

(2) It extends to the said areas.

(3) It shall come into force at once.

Application of the Agriculturists' Loans Act, 1884. 2. All the provisions of the Agriculturists' Loans Act, 1884, as amended from time to time, shall apply to the said areas.

Central Act
No.XII of
1884.

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